

From,

**The Registrar General,
High Court of Judicature at
Allahabad.**

To,

**The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomti Nagar,
Lucknow.**

No. 83/Admin.(Services)/2023 Dated: Allahabad: February 03, 2023

Subject: Regarding Nominations for One Day Special Online Training Programme for Presiding Officers of Special Courts on Prevention of Money Laundering Act, 2002 of U.P., scheduled to be held on 05.02.2023 on 'Webex' Platform.

Sir,

With reference to your letter no. Spl.Trg.MPLA Act/2023-120 dated 25.01.2023, on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to nominate following Officers whose names are given in below mentioned **Table-A** for participation in the captioned One Day Online Special Training Programme, scheduled to be held on 05.02.2023 on 'Webex' Platform:-

TABLE-A

S.No.	Name of Presiding Officer	Place of Posting
1.	Sri Santosh Rai, District & Sessions Judge	Allahabad
2.	Sri Sanjay Shanker Pandey, District & Sessions Judge	Lucknow
3.	Sri Vatsal Srivastava, Addl. District & Sessions Judge, Spl. Court, CBI Court no. 1	Ghaziabad
4.	Sri Parvendra Kumar Sharma, Addl. District & Sessions Judge, Spl. Court, CBI Court no. 2	Ghaziabad
5.	Sri Ishwar Singh, Addl. District & Sessions Judge, Spl. Court, CBI Court no. 3	Ghaziabad
6.	Sri Alok Kumar Yadav, Addl. District & Sessions Judge, Spl. Court, Anti Corr. CBI	Ghaziabad
7.	Smt. Kavita Mishra, Addl. District & Sessions Judge, Spl. Court, CBI Court no.1	Lucknow
8.	Sri Anurodh Mishra, Addl. District & Sessions Judge, Spl. Court, CBI Court no.2	Lucknow
9.	Sri Vijesh Kumar, Addl. District & Sessions Judge, Spl. Court, CBI Court no.3	Lucknow
10.	Sri Vijay Chand Yadav, Addl. District & Sessions Judge, Spl. Court, CBI Court no.2	Lucknow
11.	Sri Dharendra Kumar-II, Addl. District & Sessions Judge, Spl. Court, CBI Court no. 5	Lucknow
12.	Smt. Meena Srivastava, Addl. District & Sessions Judge, Spl. Court, CBI Court no. 6	Lucknow

13.	Sri Ajay Vikram Singh, Addl. District & Sessions Judge, Spl. Court, Anti Corr. CBI (W)	Lucknow
14.	Sri Manoj Pandey, Addl. District & Sessions Judge, Spl. Court, Anti Corr. CBI (C)	Lucknow

I am, therefore, to request you to kindly take necessary steps accordingly.

Yours sincerely,

sd/-
Joint Registrar (J) (Services)
“For Registrar General”

No. 83(i)/Admin.(Services)/2023 Dated: Allahabad: February 03, 2023

Copy forwarded for information and necessary action to :

- 1.** The Principal Secretary (Law) & L.R., Government of U.P., Lucknow.
- 2. Sri Santosh Rai**, District & Sessions Judge, Allahabad, with the request to kindly attend the aforementioned Online Special Training Programme.
- 3. Sri Sanjay Shanker Pandey**, District & Sessions Judge, Lucknow, with the request to kindly attend the aforementioned Online Special Training Programme and inform the other nominated Judicial Officers from **Lucknow Judgeship** to attend the same.
- 4.** The District & Sessions Judge, **Ghaziabad**, with the request to kindly inform the nominated Officers from **Ghaziabad Judgeship** to attend the aforementioned Online Special Training Programme.

sd/-
Deputy Registrar (Services)
“For Registrar General”